

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 23.10.2018

**IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD
NOT BE TAKEN-UP ON 23.10.2018 WILL NOW BE LISTED ON THE
DATES AS MENTIONED AGAINST EACH**

| S.NO. | CASE NO. | PARTIES | COUNSEL FOR PARTIES | NEXT DATE OF HEARING |
|-------|---|---|---|--|
| 1. | Appeal No. 47/2018 (M.A. No. 493/2018) (Earlier Appeal No. 11/2017 (EZ) | R. Sreedhar Vs. Union of India & Ors. | Mr.Ritwick Dutta &Mr.RahulChoudhary, Advs. for Applicant Mr. Satyalipsu Ray, Adv. for R-1 Mr. Pinaki Mishra, Sr. Adv. with Mrs. Rajdipa Behura, Adv. for R-2 Mr. Anil Dutt, Adv. Ms. Madheemila Bhattacharjee, Adv. Ms. Gitanjali Sreedhar, Adv. | 30.11.2018 Before Court No. 2 |
| 2. | Original Application No. 171/2018 (M.A. No.1013/2018) (Earlier O.A. No. 11/2018 (EZ) | R. Sreedhar Vs. Union of India & Ors. | Mr.Ritwick Dutta &Mr.RahulChoudhary, Advs. for Applicant Mr. Keshav Mohan, Adv. for MoEF Mr. Neeraj K. Gupta, Adv. for R-2 Ms. Madheemila Bhattacharjee, Adv. Mr. Avijit Roy, Adv. for Assam PCB Mr. Shuvodeep Roy, Adv. for State of Assam Mr. Anil Shrivastav, Adv. for State of Arunachal Pradesh | 30.11.2018 Before Court No. 2 |

COURT MASTER